

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 211 OF 2016 &  
IA NOS. 457, 458 & 521 OF 2016**

**Dated: 20<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**H-Energy Pvt. Ltd. ....Appellant(s)  
Vs.  
Petroleum & Natural Gas Regulatory Board ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. R. Sudhinder  
Mr. Siladitya Chatterjee  
Mr. Prerana Amitabh  
Mr. Vivek Paul Oriel  
Mr. Tushar Bhardwaj

Counsel for the Respondent(s) : Ms. Bani Dikshit  
  
Mr. Saurav Agarwal  
Ms. Astha Gaur  
Mr. Sumit Kishore for PNGRB

**ORDER**

List the matter on **03.03.2017.**

**(B.N. Talukdar)  
Technical Member (P&NG)  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**